

(a) whether there is inadequate arrangement of street lights in the various areas of the South Delhi:

(b) if so, the reasons therefor; and

(c) the number of street light poles found dead at night during the last three months, area-wise and the action taken or proposed to be taken to make them alive?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). The existing street lighting system in South Delhi is, by and large, adequate and is being maintained by DESU satisfactorily. Any scheme for augmentation/improvement of the street lighting system is required to be sponsored and financed by the concerned colonising agency viz. the Municipal Corporation of Delhi, the Delhi Development Authority, Delhi Administration etc.

(c) 11119 defective street light points were attended to and made functional by DESU in the various areas of South Delhi during the last three months (June to August, 1991)

#### **Crash of Dornier Aircraft**

6496. SHRI ATAL BIHARI  
VAJPAYEE:  
DR. LAXMINARAYAN PAN-  
DEYA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) Whether on September 2, 1989, a Dornier 228 aircraft of the Vayudoot on a flight from Hyderabad crashed near Pune resulting in the death of all passengers and crew member;

(b) if so, whether investigation report of

the accident has been submitted to the Government;

(c) if so, a copy thereof proposed to be placed on the table of the House; and

(d) if not, the reasons for the delay?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir. The flight was operating from Pune to Hyderabad.

(b) Yes, Sir.

(c) As per the normal practice, a copy of the report will be sent to the Parliament Library.

(d) Does not arise.

#### **Compensation to Victims of Boeing 737 crash**

6497. SHRI M. V. CHANDRA  
SHEKARA MURTHY:  
SHRIMATI VASUNDHARA  
RAJE:  
SHRI BALRAJ PASSI:  
SHRIBHAGEY GOBARDHAN:  
SHRI P.C. THOMAS:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: (a) whether the Government have since ordered an enquiry into the causes of the crash of Indian Airlines Boeing 737 near Imphal on August 16, 1991;

(b) if so, when the enquiry is likely be completed and report submitted to the Government;

(c) the details of compensation paid to the family members of the victims;

(d) the steps the Government propose to give exhaustive training to pilots and to

avoid recurrence of such accidents in future;

(e) whether there are instructions to pilots/co-pilots not to fly aircraft in the bad weather conditions; and

(f) if so, the details thereof?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA)** (a) and (b). An inquiry by Inspector of Accidents has been ordered by the D.G.C.A. A Court of Inquiry under a Judge of the High Court is also being constituted.

(c) Indian Airlines will pay compensation at Rs. 5 lakhs per adult passenger and Rs. 2.5 lakhs for the child passenger who lost their lives in the accident.

(d) The pilots are already being given exhaustive training. Improvement in such training is a continuous process.

(e) and (f). Meteorological minima are laid down for each airport which are based on visibility, cloud ceiling, type of navigational aids available at the particular airfield, etc. The commander of an aircraft makes his decision taking into account the laid down minima and current weather conditions.

#### **Close-Circuit T.V. Sets at Station.**

**6498. SHRIRAJNATH SONKARSHASTRI:** Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway stations in the country where close-circuit televisions have been installed and the income being earned there from;

(b) whether it is proposed to offer contracts for the installation of these televisions to unemployed local youths; and

(c) if so, the criteria and conditions laid down for offering such contracts?

**THE MINISTER OF STATE IN THE MINISTER OF RAILWAYS (SHRI MALIKARJUN):** (a) Close Circuit Televisions (CCTVs) have been installed at 38 Railway stations. Earnings from these contracts during 1990-91 was Rs. 31.12 lakhs.

(b) and (c) Contracts for installation and operation of CCTVs at stations are allotted to the highest bidder on inviting tenders for which unemployed youth can also apply.

#### **Bakreshwar Thermal Power Plant**

**6499. SHRI CHITTA BASU:** Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the government of West Bengal has applied for loans from the power Finance Corporation for implementation of the Bakreshwar thermal Power Project; and

(b) if so, the response of the Corporation thereto?

**THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) :** (a) Yes, Sir.

(b) Preliminary discussions were held recently regarding sanction of loan to West Bengal Power Development Corporation.

#### **Rural Electrification in Karnataka**

**6500. SHRI S.B. SIDNAL:** Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of electrified and unelectrified villages in Karnataka;